

**FORM A****PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India  
(Voluntary Liquidation Process) Regulations, 2017]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF  
MIZU TECHNOLOGY PRIVATE LIMITED**

|   |                                                                                              |                                                                                                                                                                                                                                                                                                   |
|---|----------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1 | NAME OF CORPORATE PERSON                                                                     | <b>MIZU TECHNOLOGY PRIVATE LIMITED</b>                                                                                                                                                                                                                                                            |
| 2 | DATE OF INCORPORATION OF CORPORATE PERSON                                                    | 06/09/2021                                                                                                                                                                                                                                                                                        |
| 3 | AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED                          | Registrar of Companies, Chennai                                                                                                                                                                                                                                                                   |
| 4 | CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON            | U72900TN2021PTC146021                                                                                                                                                                                                                                                                             |
| 5 | ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON           | <u>Regd Office:</u> E-5, Jains, Eiffel Garden, 89-90, Arcot Road, Vadapalani, Chennai, - 600024.                                                                                                                                                                                                  |
| 6 | LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON                                            | 29 <sup>th</sup> March, 2024                                                                                                                                                                                                                                                                      |
| 7 | NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR | <b>Name :</b> Chitra Srinivas<br><b>Address:</b> ASTA AVM, Flat B4E, P.V.Rajamannar Salai, K.K.Nagar, Chennai – 600078.<br><b>Email id :</b> <a href="mailto:schitra18@gmail.com">schitra18@gmail.com</a><br><b>Mob No.:</b> 9884355245<br><b>Regn No. -</b> IBBI/IPA-002/IP-N00249/2017-18/10734 |
| 8 | LAST DATE FOR SUBMISSION OF CLAIMS                                                           | 28 <sup>th</sup> April, 2024                                                                                                                                                                                                                                                                      |

Notice is hereby given that Mizu Technology Private Limited has commenced voluntary liquidation on 29th March, 2024.

The stakeholders of Mizu Technology Private Limited are hereby called upon to submit a proof of their claims, on or before 28th April, 2024 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

**Chitra Srinivas**

Name and signature of the Liquidator

Date: 3<sup>rd</sup> April, 2024

Place: Chennai

**CHITRA SRINIVAS**  
**INSOLVENCY PROFESSIONAL**  
IP Reg No. IBBI/IPA-002/IP-N00249/2017-18/10734